

Refund Claimed?
<input type="checkbox"/> Yes
<input type="checkbox"/> No

Department of Trade and Taxes  
Government of NCT of Delhi

<b>Original / Revised</b>
If revised -----
(i) Date of filing original return _____
(ii) Acknowledgement/ Receipt No. _____
(iii) Date of discovery of mistake or error _____
Attach a note explaining the revisions

## Form DVAT 16

[See Rule 28 and 29]

### Delhi Value Added Tax Return

<b>R1 Tax Period</b>	<b>From</b>		/		/		<b>To</b>		/		/	
		dd		mm		yy		dd		mm		yy

<b>R2.1 TIN</b>																				
<b>R2.2 Full Name of Dealer</b>																				
<b>R2.3 Address</b>																				
<b>R2.4 Telephone No.</b>																				

<b>R3 Description of top 3 items you deal in</b> <i>(In order of volume of sales for the tax period. 1-highest volume to 3-lowest volume)</i>	1		Code:			
	2		Code:			
	3		Code:			

<b>R4 Turnover details</b>	Gross Turnover											
	Turnover (Central)											
	Turnover (Local)											

<b>R5 Computation of output tax</b>	Turnover (Rs.)												Output tax (Rs.)							
<b>R5.1 Goods taxable at 1%</b>																				
<b>R5.2 Goods taxable at 4%</b>																				
<b>R5.3 Goods taxable at 12.5%</b>																				
<b>R5.4 Goods taxable at 20%</b>																				
<b>R5.5 Works contract taxable at 4%</b>																				
<b>R5.6 Works contract taxable at 12.5%</b>																				
<b>R5.7 Exempted sales</b>																				
<b>R5.8 Output Tax before adjustments</b>												<b>Sub Total (A)</b>								
<b>R5.9 Adjustments to output tax</b> <i>(Complete Annexure and enter Total A2 here)</i>												Total A2 from Annexure				<b>(B)</b>				
<b>R5.10 Total Output Tax</b>												<b>(A+B)</b>								

<b>R6 Turnover of Purchases in Delhi</b> <i>(including tax) &amp; tax credits</i>	Purchases (Rs.)												Tax Credits (Rs.)							
<b>R6.1 Capital goods</b>																				
<b>R6.2 Other goods</b>																				
<b>R6.3 Tax credit before adjustments</b>												<b>Sub Total (A)</b>								
<b>R6.4 Adjustments to tax credits</b> <i>(Complete Annexure and enter Total A4 here)</i>												Total A4 from Annexure				<b>(B)</b>				
<b>R6.5 Total Tax Credits</b>												<b>(A+B)</b>								





**Annexure**

(To be attached with the return where adjustments in Output Tax or Tax Credits are made)

**A1 Adjustments to Output Tax**

Nature of Adjustment	Increase in Output Tax (A)	Decrease in Output Tax (B)
A1.1 Sale cancelled [Section 8(1) (a)]		
A1.2 Nature of sale changed [Section 8(1) (b)]		
A1.3 Change in agreed consideration [Section 8(1) (c)]		
A1.4 Goods sold returned [Section 8(1)(d)]		
A1.5 Bad debts written off [Section 8(1) (e) and Rule 7A]		
A1.6 Bad debts recovered [Rule 7A(3)]		
A1.7 Tax payable on goods held on the date of cancellation of registration (Section 23)		
A1.8 Others adjustments, if any (specify)		
<b>Total</b>		

<b>A2 Total net increase / (decrease) in Output Tax (A-B)</b>	
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**A.3 Adjustments to Tax Credits**

Nature of Adjustment	Increase in Tax Credit (C)	Decrease in Tax Credit (D)
A3.1 Tax credit carried forward from previous tax period		
A3.2 Receipt of debit notes from the seller [Section 10(1)]		
A3.3 Receipt of credit notes from seller [Section 10(1)]		
A3.4 Goods purchased returned or rejected [Section 10(1)]		
A3.5 Change in use of goods, for purposes other than for which credit is allowed [Section 10(2)(a)]		
A3.6 Change in use of goods for purposes for which credit is allowed [Section 10(2)(b)]		
A3.7 Tax credit disallowed in respect of stock transfer out of Delhi [Section 10(3)]		
A3.8 Tax credit for Transitional stock held on 1 <sup>st</sup> April 2005 (Section 14)		
A3.9 Tax credit for purchase of Second-hand goods (Section 15)		
A3.10 Tax credit for goods held on the date of withdrawal from Composition Scheme [Section 16]		
A3.11 Tax credit for trading stock and raw materials held at the time of registration (Section 20)		
A3.12 Tax credit disallowed for goods lost or destroyed (Rule 7)		
A3.13 Tax credit adjustment on sale or stock transfer of capital goods [Section 9(9)(a)]		
A3.14 Others adjustments if any (specify)		
<b>Total</b>		

<b>A4 Total net Increase / (decrease) in Tax Credits (C-D)</b>	
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<sup>1</sup> Substituted for the words and letters "Against C/D Forms" vide notification no. F.3(2)/Fin(T&E)/2007-08/(iv)/dsfie/353, dated 14.05.2007, w.e.f. 14.05.2007. Form was earlier substituted vide notification no. F.3(22)/Fin.(T&E)/2006-07/dsfie/344-353 dated 07.09.2006 w.e.f. 07.09.2006.